

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)
IN
ORIGINAL APPLICATION NO. 143 OF 2020 (SZ)**

**ACTION TAKEN REPORT SUBMITTED BY THE IRRIGATION
DEPARTMENT/ 8TH RESPONDENT**

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Dated at Chennai on this the 25th day of November 2021.

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench



SN 2/114
12.10.21

SN

File No IR3/82/2020-WRD



GOVERNMENT OF KERALA

No. IR3/82/2020-WRD

Water Resources(IR)Department
08/10/2021, Thiruvananthapuram

From
Additional Chief Secretary to Government

To
The Advocate General,
Kerala, Ernakulam

Sir,

Sub: Water Resources Department-OA143/2020 filed by Sri.K.K.Muhammed Iqbal before the Hon'ble National Green Tribunal, Chennai-Action taken report forwarding of-Reg

Ref: 1. Order dated 07.08.2020 and 13.04.2021 of Hon'ble National Green Tribunal in OA No. 143/2020

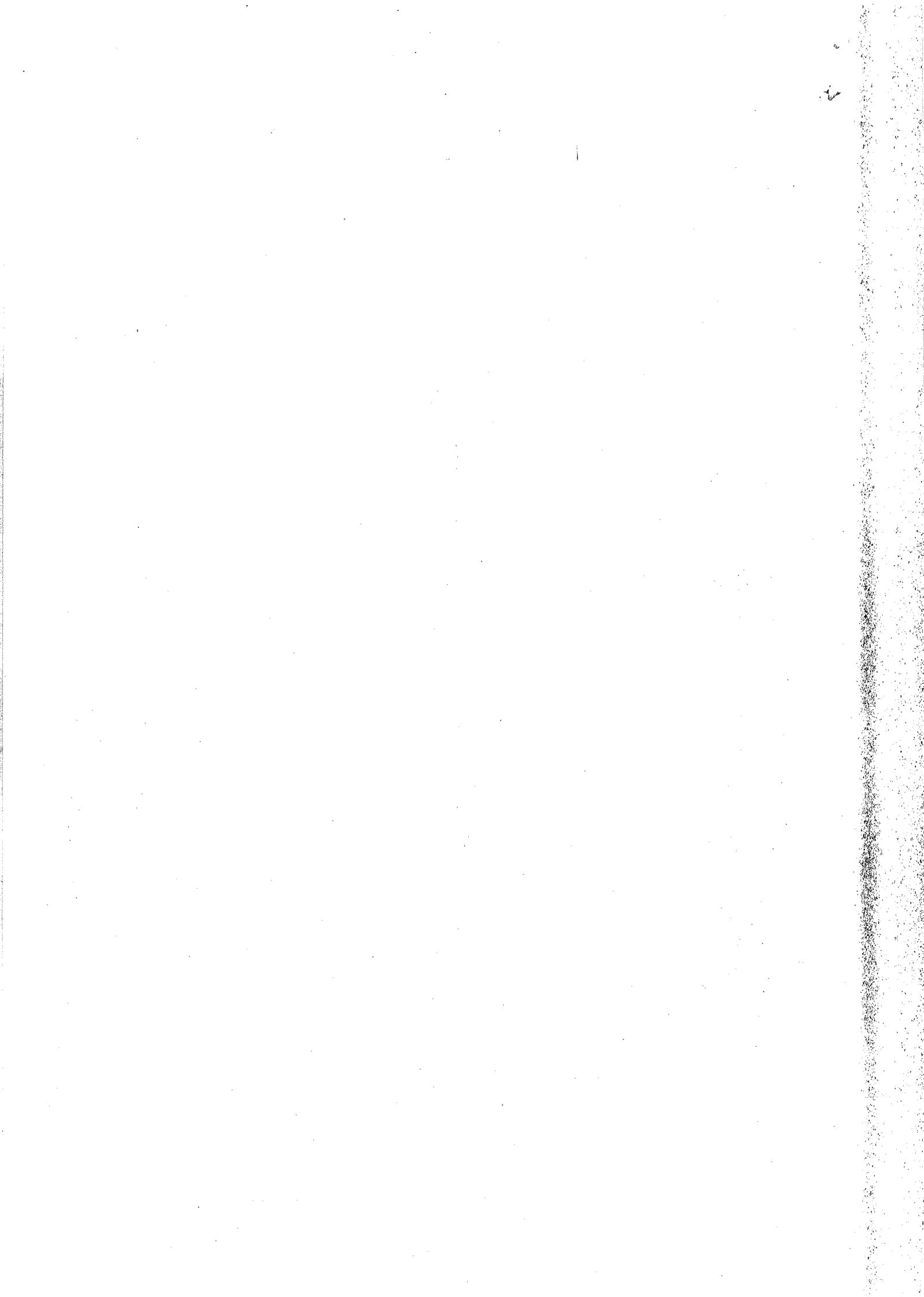
2. Your letter No. W4/OA143/2020 dated 18.08.2020

Inviting attention to the reference cited, I am directed to forward herewith action taken report on the directions in the orders of Hon'ble National Green Tribunal, Southern Zone Chennai in the above case for further action.

Yours Faithfully,

Sunil Kumar S
Under Secretary

For Additional Chief Secretary to Government.





Action taken report in compliance with the orders dated 07.08.2020 and 13.04.2021 of Hon'ble National Green Tribunal, Southern Zone, Chennai in Original Application No.143/2020(SZ) filed by Sri.K.K.Muhammed Iqbal

Hon'ble National Green Tribunal, Southern Zone, Chennai has pronounced an order dated 07.08.2020 in Original Application No.143/2020(SZ) filed by Sri.K.K.Muhammed Iqbal regarding environmental degradation caused by M/S Edayar Zinc Ltd. Company to the nearby agricultural land in Elcor-Edayar area in Ernakulam District. Irrigation Department is 8th respondent in OA143/2020(SZ). Relief sought by the applicant in this OA related to Irrigation Department(8th respondent) is as follows:

.....Direct 8th respondent to restore the joining portion of Chakala thodu to the river Periyar on upstream of Pathalam regulator cum bridge by removing the earth filled in it, enabling easy inflow and outflow of water through the channel to and from Edayattuchal fields."

As per the order dated 07.08.2020, Hon'ble Tribunal has directed the parties to submit their response before the Tribunal.

Action taken report pertaining to Irrigation Department is as follows:

The Chakkala thodu mentioned in the order is a connecting channel from the river Periyar to Edayattuchal paddy field which was used as to facilitate irrigation to the paddy fields in the past period. Along with the construction of regulator cum bridge across the river Periyar at Pathalam(across Varattar branch of river Periyar), the Chakkala thodu was replaced by laying 100 cm dia concrete hume pipe which starts from the right bank at upstream side of RCB and laid parallel to the approach road of the RCB upto the corner point of the paddy field for a length of 600m.

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crossing the main road. Irrigation facility was thus replaced. The arrangement was made in such a way that the water will flow under gravity through the pipe when the water level in the reservoir attains a particular level. Almost all the portions of pipe laid is well below the ground level and provided with inspection chambers.

Sri. Muhammad Iqbal, the petitioner in this NGT case, submitted a revised request before Executive Engineer, Irrigation Division, Ernakulam to block the pipe through which the polluted water let flow to the river. During joint inspection with the Kerala State Pollution Control Board Officials, it was found that polluted water in red colour is flowing through the said pipe towards the Pathalam Regulator side. Hence Irrigation Department has blocked the pipe with concrete and cleaned the inspection chambers. The petitioner Sri. K. K. Muhammed Iqbal himself convinced with this fact. Petitioner has requested to facilitate irrigation to Edayattuchal paddy field for agricultural purpose. Executive Engineer, Irrigation division, Ernakulam has reported that an alternative and a suitable measure to facilitate irrigation in the said paddy field is construction of Lift Irrigation Scheme.

Accordingly Government have directed the Chief Engineer, Irrigation & Administration to furnish proposal for construction of Lift Irrigation Scheme so as to facilitate irrigation in the Edayattuchal paddy field.

Pranabjyoti Nath IAS
Secretary